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*Reynaldo Gonzalez, Et Al. v. Google LLC*, (John G. Roberts Jr., C.J. and Clarence Thomas, Samuel A. Alito Jr., Sonia Sotomayor, Elena Kagan, Neil M. Gorsuch, Brett M. Kavanaugh, Amy Coney Barrett and Ketanji Brown Jackson, JJ.), [2023 SCC OnLine US SC 12](#)

*Twitter, Inc. v. Mehier Taamneh, Et Al.*, (John G. Roberts Jr., C.J. and **Clarence Thomas**, Samuel A. Alito Jr., Sonia Sotomayor, Elena Kagan, Neil M. Gorsuch, Brett M. Kavanaugh, Amy Coney Barrett and Ketanji Brown Jackson, JJ.), [2023 SCC OnLine US SC 16](#)

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